Solution of Tami) Problem

1764. SHRI BHAGATRAM MANHAR: SHRIMATI MAIMOONA SULTAN:

Will the PRIME MINISTER b_e pleased to state:

- (a) whether the People's Union for Civil Liberties at a public meeting organised in Delhi recently urged Government to take effective steps for bringing to an end the ordeal being faced by Tamils in Sri Lanka;
- (b) if so, what effective steps have been taken by Government in this regard; and
- (c) what is the number of Tamilians killed in Sri Lanka and in Sri Lankan and Indian waters during the last four months?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Government have seen press reports to this effect.

- (b) Government have been in touch with the Sri Lankan Government with a view to assisting them in finding a political solution to the ethnic problem in Sri Lanka. This has been through diplomatic channels as well as visits by special envoys. Recently a Special Advisory Group on Sri Lanka has been set up by Government to continue efforts for resolving the problem.
- (c) Four Indian fishermen have been killed in Indian waters by Sri Lankan naval personnel during this period.

Treaty of Peace and friendship with Pakistan

1765. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India have taken fresh initiative with the Government of Pakistan to have a treaty of peace and friendship; and (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) No, Sir

(b) Does not arise.

Arrests made in connection with assassination of Shrimati Indira Gandhi

1766. SHRI S. B. RAMESH BABU: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to newspaper reports quoting the S.G.P.C. President Shri G. S. Tohra terming the assassins of late Shrimati Indira Gandhi as martyrs:
- (b) if so, what 'steps Government propose to take to prevent such expressions which hurt the national sentiments; and
- (c) whether such types of statements aggravate situation in Punjab?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) and (c) Such statements would not only aggravate situation in Punjab but may create adverse public reaction elsewhere. Government hopes that responsible persons in public life will refrain from making statement's that are likely to hurt feelings of any section of public.

Plight of Harijan families in Andhra Pradesh

1767. SHRI S. B. RAMESH BABU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have received any information to the effect that three hundred Harijan families of Nandikottu Taluka in Kurnool district of Andhra Pradesh had constructed dwellings on the plots which were provided to them sometime back and these dwellings were demolished by the concerned authorities ₀n April 16, 1985 and in the process

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atrocities were committed on them and their other properties were destroyed; and

(b) whether the Central Government propose to take up the matter with the State Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA : (a) and (b) The State Government of Andhra Pradesh has been requested to furnish the information and materials. The information will be laid on the Table of the House as soon as it is received from the Government of Andhra Pradesh.

Periodical reports of the Indian High Commission in the U.K. regarding steps taken Jiy British Government to curb anti-India activities of Sikh extremists

1768. SHRI SURESH PACHOURI:

SHRI J. P. GOYAL:

SHRI RAMCHANDRA BHARADWAJ:

Will the PRIME MINISTER be pleased t₀ state whether the Indian High Commission in Britain sends periodical reports to the Government of India about the steps taken by the British Government to curb the activities of the Sikh extremists in that country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): The Indian High Commission jn London keeps the Government of India informed about all aspects of anti-Indian extremists activities in the U.K. Appropriate steps are taken by Government, as necessary.

Indo-Bangladesh efforts to sort out unresolved issues

1769. SHRI SURESH PACHOURI; SHRI J. P. GOYAL: SHRI RAMCHANDRA BHARADWAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India have expressed desire to sort out the unresolved issues between Bangladesh and India through negotiations;

- (b) if so, the nature of the unresolved issues:
- (c) what has been the response of the Bangladesh Government in this regard; and
- (dj by when the negotiations are likely to take place to sort out the issues?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes,

(b) The more important unresolved issues are; The Question of augmentation and sharing of the Ganga waters; the large scale and continuing illegal immigration from Bangladesh; and, the vesting of pro perties in Bangladesh of Indian Nationals and their Bangladeshi co-sharers.

On Tin Bigha, Government remains committed to handing over the corridor on lease to Bangladesh.

There are, in addition, a few subjects such as; the delimitation of the Maritime Boundary, problems involving common border rivers and the sharing of Teesta waters etc. which the two sides continue to discuss.

- (c) The Bangladeshi leaders, including President Ershad, have welcomed Government's initiative to resolve the outstanding issues through negotiation.
- (d) Talks to resolve some of the more important and pressing issues would be held shortly.

Pakistani Commandos sneaking into Punjab

1770. SHRI SUSHIL CHAND MOHUNTA;

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Pakistani Commandos have sneaked